

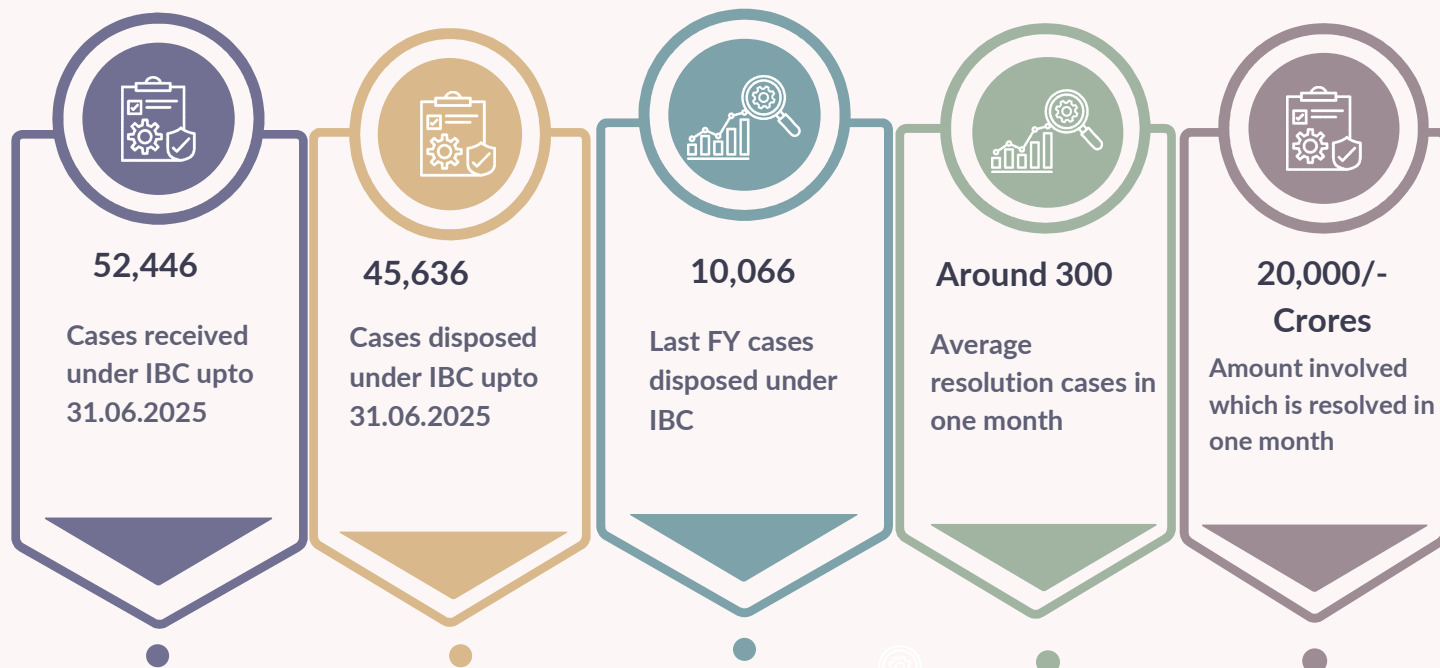


NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण

NCLT PERFORMANCE **AND** **IMPACT OF IBC ON INDIAN ECONOMY**

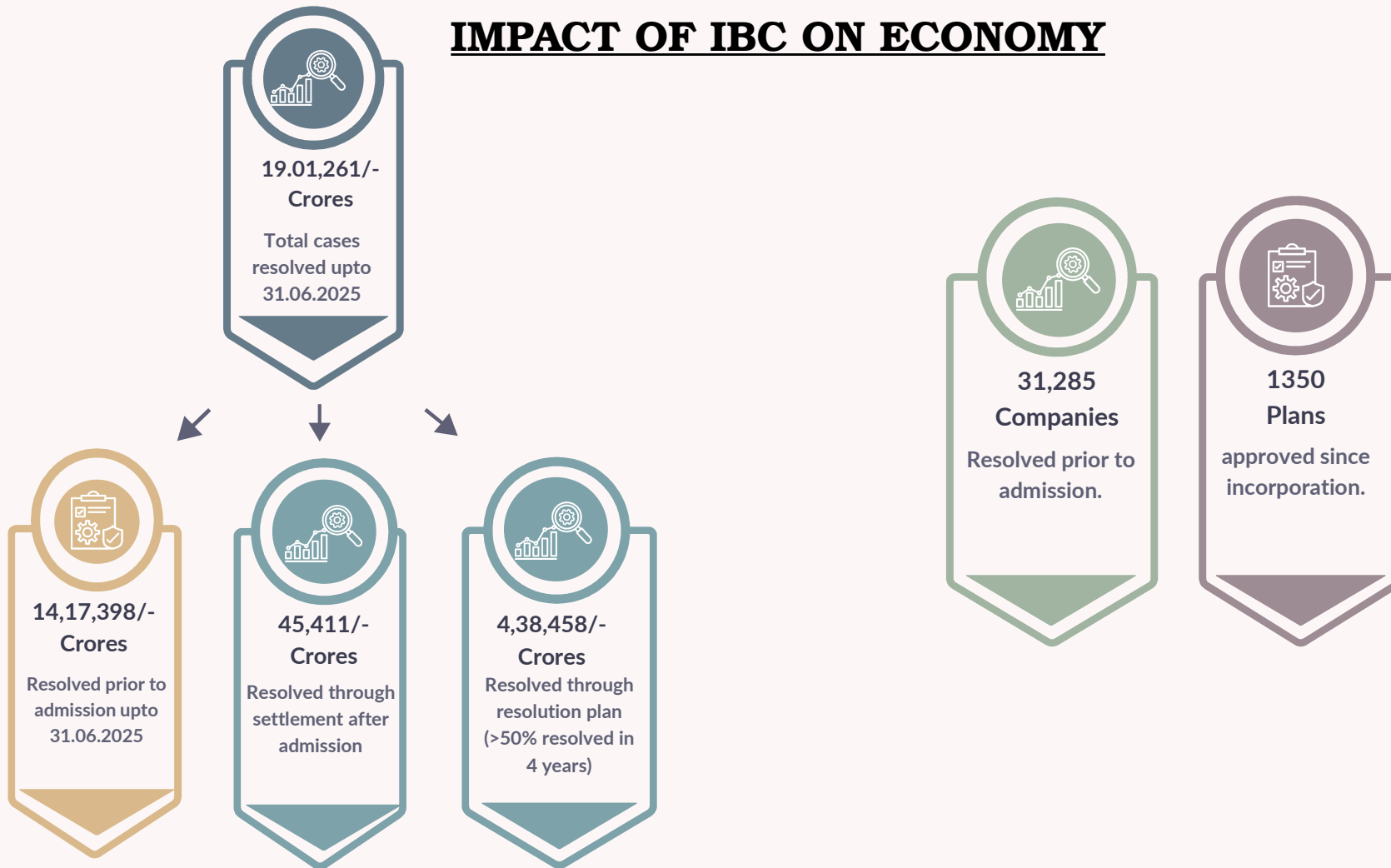
NCLT PERFORMANCE

IMPACT OF IBC ON ECONOMY

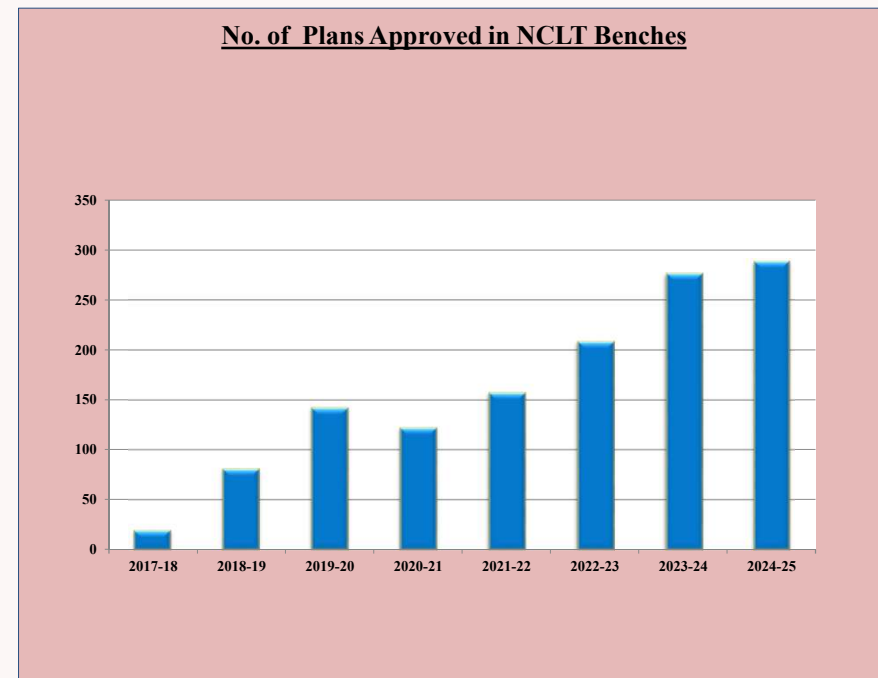


NCLT PERFORMANCE

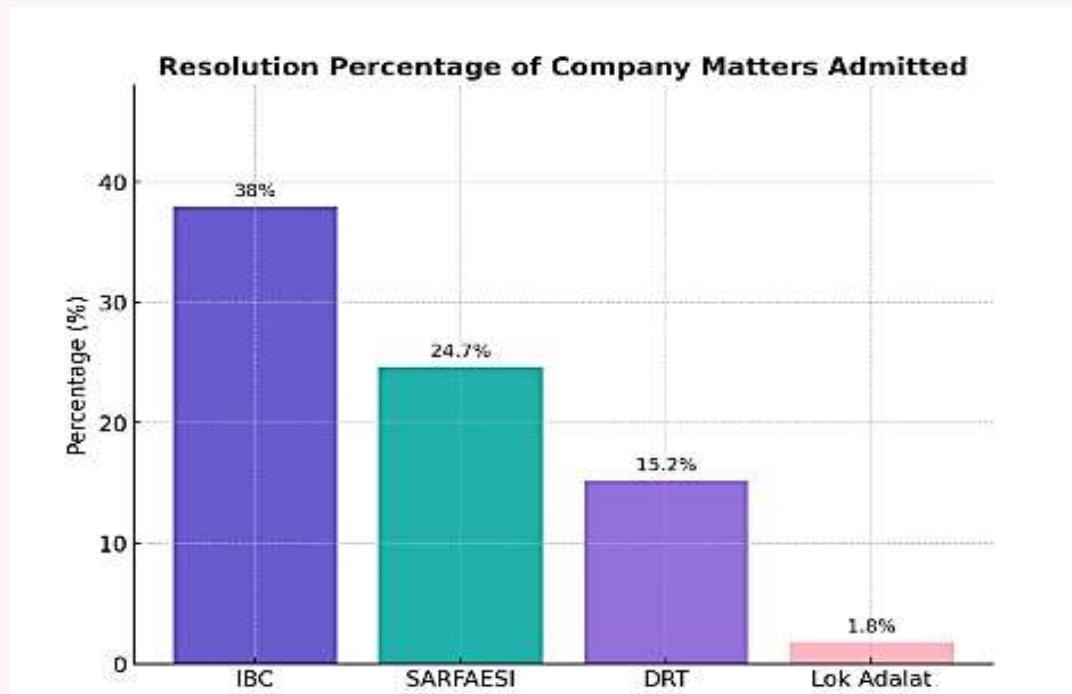
IMPACT OF IBC ON ECONOMY



NATIONAL COMPANY LAW TRIBUNAL			
IBC Performance- Number of Resolutions Plans			
S. No.	Year	No. of Plans Approved in NCLT Benches	Approved Amount in Plans (in Cr.)
1	2017-18	19	₹ 3,225
2	2018-19	81	₹ 1,19,993
3	2019-20	142	₹ 59,993
4	2020-21	122	₹ 32,533
5	2021-22	157	₹ 51,041
6	2022-23	208	₹ 60,842
7	2023-24	276	₹ 47,485
8	2024-25	288	₹ 54,759
Total		1,293	₹ 4,29,871

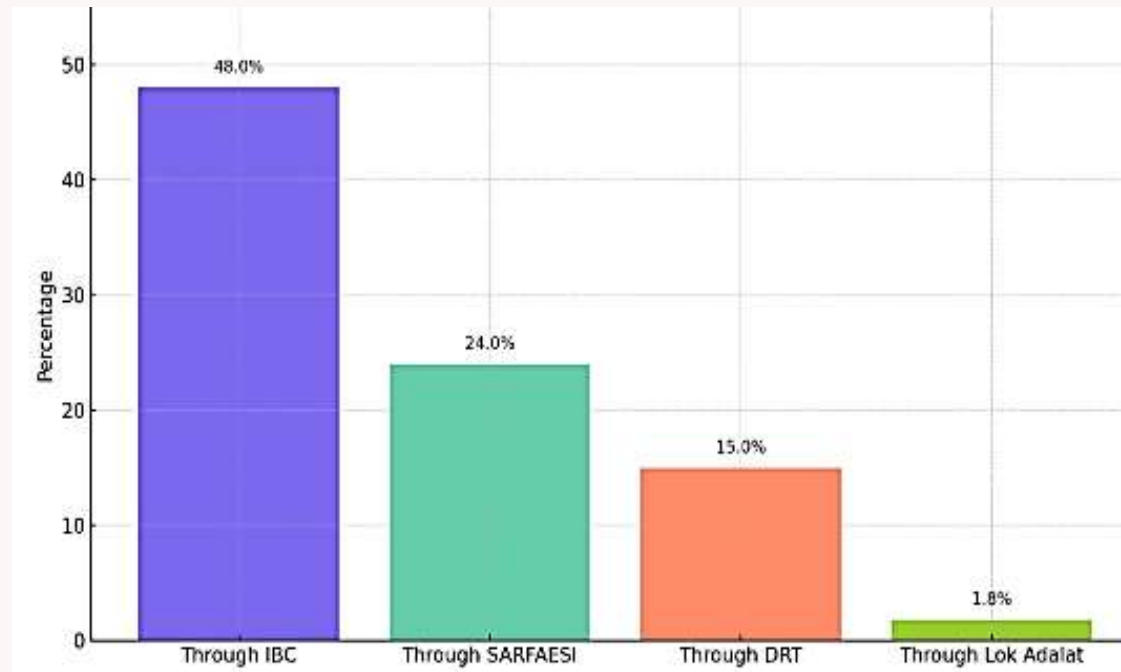


RESOLUTION PERCENTAGE OF COMPANY MATTERS ADMITTED



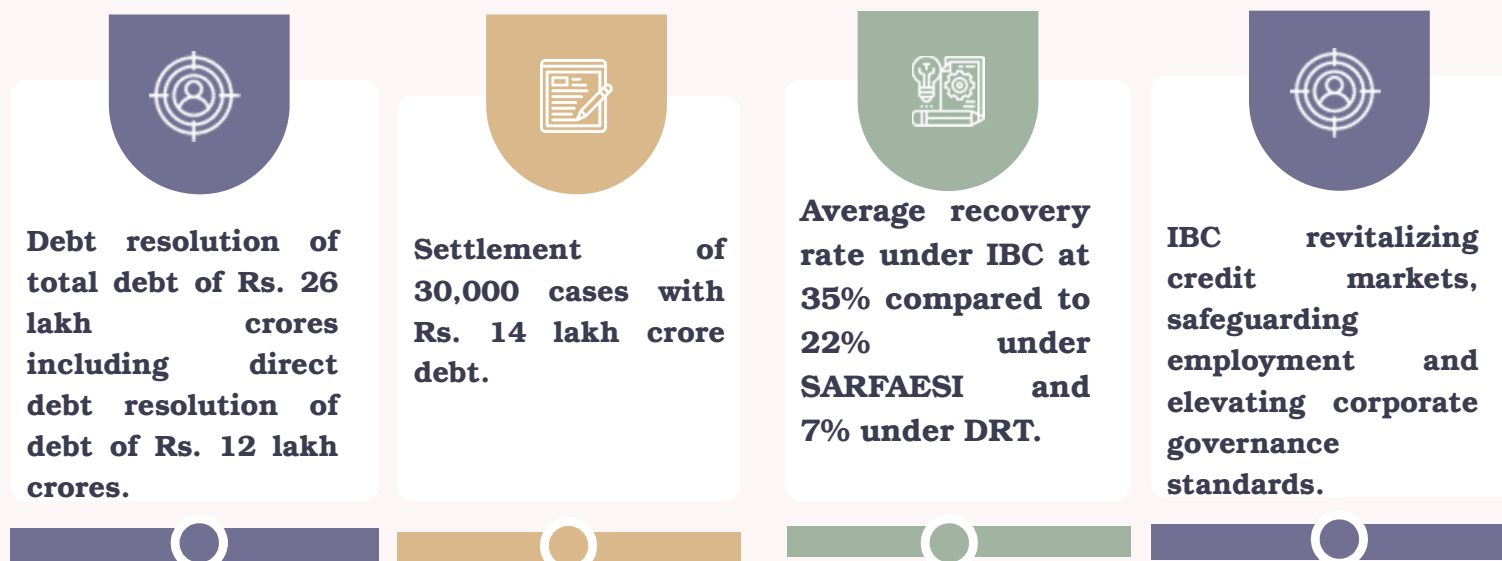
SOURCE: RBI & IBBI

NPA OF SCB - RECOVERY RATE



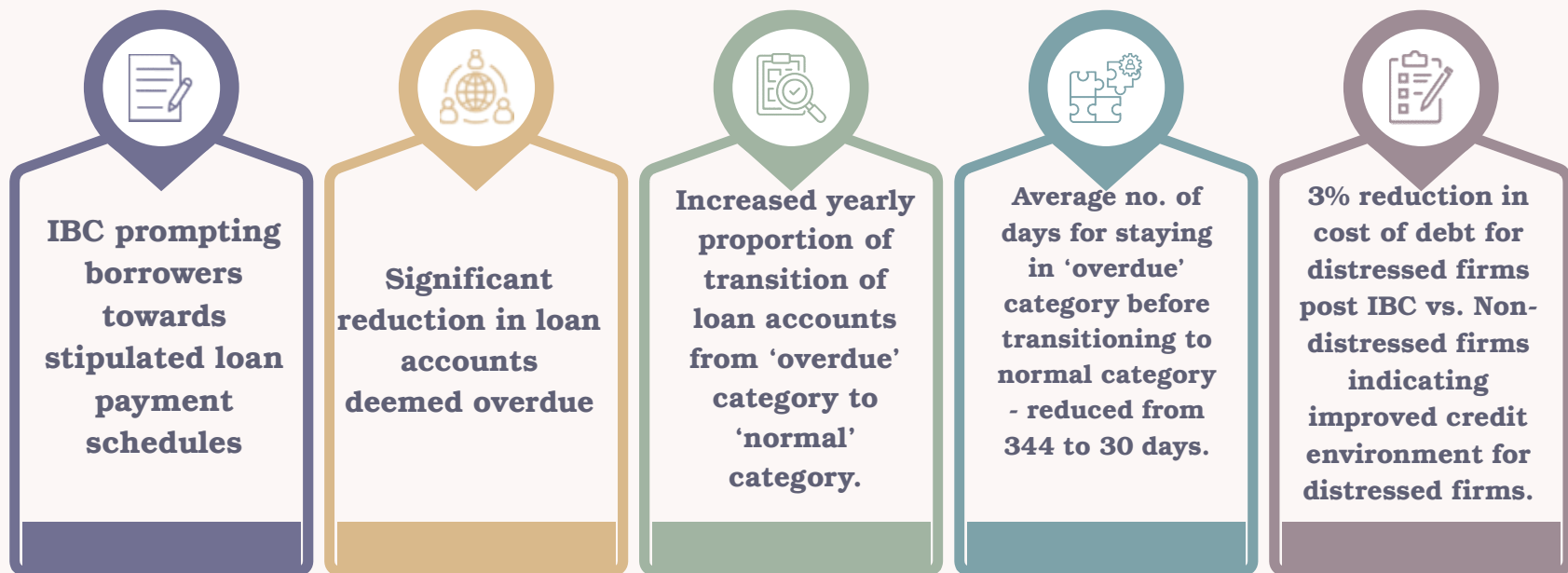
SOURCE: RBI & IBBI

CRISIL RATING AGENCY ON IBC (JULY, 2025)



Link : <https://www.crisilratings.com/en/home/newsroom/press-releases/2025/07/in-nine-years-ibc-helps-resolve-over-Rs-26-lakh-crore-of-debt-directly-or-indirectly.html>

IIM BANGARORE STUDY (MAY, 2025)



Link : <https://ibbi.gov.in/uploads/resources/4ec8b72b703bb9d8532642a0bf07c6d8.pdf>

IIM AHMEDABAD STUDY (AUGUST, 2023)
PERFORMANCE OF FIRMS POST RESOLUTION



1

**76%
increase in
average
sales.**



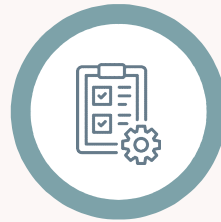
2

**Improved
EBITDA and
net margins.**



3

**50%
increase in
average
total assets.**



4

**130%
increase in
average
CAPEX.**



5

**Convergence
in
profitability
ratios with
benchmark
averages.**



6

**Overall
increase in
aggregate
market
valuation by
3 times.**



7

**Improved
liquidity by
80%**



8

**50% increase
in average
employee
expenses in
resolved firms
in 3 years
post
resolution.**



9

**Total
employment
shows
substantial
increase across
firms in post
resolution
period.**

Link: <https://ibbi.gov.in/uploads/resources/59f737b213b4700cc16428aefd62869a.pdf>

Registrar, NCLT

Disclaimer

- 1. Data is collated from the Reports published by IBBI, RBI, IIM Ahmedabad, IIM Bangalore and CRISIL.***
- 2. Data is subject to revision based on input & if necessary.***
- 3. Any inadvertent error may be brought to the notice of Registrar, NCLT.***